CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

O.A. NO. 390 OF 2009

Thursday, this the 17th day of September, 2009.

CORAM:

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER

C.Arumugham
Casual Labourer working as Scavenger / MMS Cleaner at Kollam Head Post Office
Residing at Nirakathuthod
K.C.No.15/24 (20-46 Kallumthazhom P.O. Kollam – 691 004 ...

Applicant

(By Advocate Mr. P.C.Sebastian)

versus

- The Senior Superintendent of Post Offices
 Kollam Division,
 Kollam 691 001
- The Director of Postal Services, HQ Region
 Office of CPMG, Kerala Circle
 Thiruvananthapuram
- Union of India represented by its Secretary
 Department of Posts
 New Delhi ... Respondents

(By Advocate Mr. TPM Ibrahim Khan, SCGSC)

The application having been heard on 17.09.2009, the Tribunal on the same day delivered the following:

ORDER

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER

According to the counsel for respondents, Annexure R-1 has been passed only on 03.08.2009. Counsel for applicant submits that the applicant has filed a representation dated 17.08.2009 vide Annexure A-8. This representation shall be considered keeping in view the fact that the applicant has now been granted the temporary status with effect from 1990 and all the admissible benefits arising out of such conferring

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temporary status as per law shall be made available to the applicant. This may be done within a period of three months from the date of communication of a copy of this order.

OA is disposed of accordingly. No costs.
 Dated, the 17th September, 2009.

Dr.K.B.S.RAJAN JUDICIAL MEMBER